

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2022/ 93044 - 93084 Dated, Delhi the

14 DEC 2022

Sub:- Appointment of Principal District Judge-regarding

Copy forwarded for information and necessary action to :-

1. The Officer Concerned.
2. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Kaveri Baweja)

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch (Central)  
For Principal District & Sessions Judge(HQs),  
Delhi

HIGH COURT OF DELHI : NEW DELHI  
Sher Shah Road, New Delhi

No. 7137 /D-2/Gaz.-IA/DHC/2022

MOST IMMEDIATE  
Dated: 13<sup>th</sup> December, 2022

To,  
The Principal District & Sessions Judge (HQ),  
Tis Hazari Courts Complex,  
Delhi-110054.

Sub: Appointment of Principal District Judge-regarding

Sir,

I am directed to forward herewith a copy of Notification No. F.6/1/2015-Judl./Suptlaw/1921-1929 dated 12.12.2022 issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi on the above subject, with a request to deliver a copy of the same to the officer concerned.

Yours sincerely,

(Ravinder Dubeja)  
Registrar General

Encl: As Above

Endos. No. /D-2/Gaz.-IA/DHC/2022

Dated, the , December, 2022

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

Judl. Branch.

9

P. D. S. J. (CBI)  
13/12/22

Raj Kumar Rawat  
Joint Registrar (Gaz.-IA)

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

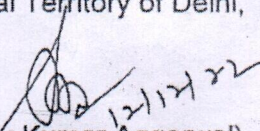
No.F.6/1/2015-Judl./Suptlaw/1921-1929

Dated 12 December, 2022

NOTIFICATION

No.F. 6/1/2015-Judl./ Suptlaw/1921-1929 : Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints Mr. Praveen Kumar, an officer of Delhi Higher Judicial Service as Principal District Judge on regular basis with effect from the date he takes over.

By order and in the Name of the  
Lt. Governor of National  
Capital Territory of Delhi,

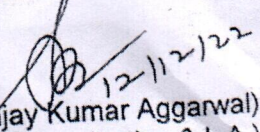
  
(Sanjay Kumar Aggarwal)  
Principal Secretary (Law, Justice & L.A.)

No.F.6/1/2015-Judl./Suptlaw/1921-1929

Dated 12 December, 2022

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his D.O. letter. No.6682/DHC/Gaz.1A/VI.E.2(a)/2022 dated 30.11.2022.
4. The Pr. District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.

  
(Sanjay Kumar Aggarwal)  
Principal Secretary (Law, Justice & L.A.)